

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 294/2025

SHRILAL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 21-05-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Raman Yadav, Adv.
Mr. R.s.yadav, Adv.
Ms. Jaya Singh, Adv.
Ms. Akriti Chaturvedi, Adv.
Ms. Sharmishtha Shukla, Adv.
Mr. Sharad Chauhan, AOR

For Respondent(s) :

Mr. Arup Banerjee, AOR
Mr. Priyanshu Raj, Adv.
Mr. Shubham Kumar., Adv.
Mr. Amitabh Poddar., Adv.
Mr. Rajiv Agnihotri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Scanned soft copies of original records from High Court
and Trial Court are still awaited. Let a D.O. letter be
issued.

List again on 14.08.2025.

rd

SUJATA SINGH
Registrar